

(Open Court)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

This the **10th** day of **July, 2018**

Present:

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER-A.
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.

C.C.P NO. 330/00010/2018
IN
O.A NO. 330/1727/2012

Purneshwar Prasad Yadav, aged about 66 years, son of Late Shri K.P. Yadav, retired Technician Grade-I in the office of C.W.M (Sig./W), Gorakhpur Cantt., N.E.R Gorakhpur, R/o – Village – Fatehpur, Post – Sallahpur, District – Deoria (U.P).

.....Applicant.

V E R S U S

Shri G.P.S Narayan, Chief Works Manager (Signal / Works), Gorakhpur Cantt., North Eastern Railway, Gorakhpur.

..... Opposite Party

Present for the Applicant : Shri S.K. Kushwaha

Present for Opposite Party : Shri C.K. Rai

ORDER

(Delivered by Hon'ble Mr. Gokul Chandra Pati, Member-A)

Learned counsel for the applicant has made a statement at the Bar that the order of this Tribunal dated 02.08.2017 has been complied with and he does not wish to press this CCP.

2. Having regard to the statement of the counsel for the applicant, contempt proceeding is dropped and the notice issued respondent is discharged.

Member-J

Member-A

Anand...